

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - III**

CP/CA. No. 322(ND)/2017

IN THE MATTER OF:

GDS Hotest Pvt. Ltd.

.... **APPLICANT / PETITIONER**

SECTION:

Under Section 252(1)

Order delivered on 10.10.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**


For the APPLICANT / PETITIONER :-

For the ROC, Delhi :- Mr. Manish Raj, Company Secretary

ORDER

None appears for the petitioner. However, Learned Representative for the ROC is present. The matter is adjourned to 15th November 2017 for the appearance of the petitioner ^{failing} ~~failing~~ which the matter will be dismissed for non~~e~~ prosecution. _a

Post the matter on 15th November 2017.

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**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**